COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 341 OF 2018 & IA NO. 1638 OF 2018

Dated: 14th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Limited Versus Maharashtra Electricity Regulatory Commission & Ors			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan	
Counsel for the Respondent(s)	:	Mr. S.K. Rungta, Sr. Adv Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1	
		Mr. Ashish Singh Mr. Amit Bute Mr. Anup Jain for R-2	
		Ms. Deepa Chawan Mr. Melcolm Desai for R-3	

ORDER

List this matter on <u>02.01.2019</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member